

SLP(C)No. 11075 OF 2003
ITEM No.28

Court No. 3

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11075/2003

(From the judgement and order dated 19/05/2003 in CAN 5656/02
of The HIGH COURT OF CALCUTTA)

SATYABRATA BISWAS

Petitioner (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

(With prayer for interim relief)

Date : 30/06/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE BRIJESH KUMAR
(VACATION BENCH)

For Petitioner (s)

Petitioner-In-Person

For Respondent (s)

UPON hearing the petnr.-in-person, the Court made the following
O R D E R

The special leave petition is dismissed.

(N. Annapurna) (Radha R. Bhatia)
Court Master Court Master